

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/ 917 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 11th February, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJCHA/275/2025, dtd. 05.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 06.02.2025 till the morning of 10.02.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/ 918 /A, dated , 11-02-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]